

ITEM NO.47

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).16742/2018

(Arising out of impugned final judgment and order dated 09-10-2017 in SA No. 520/2011 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

DILEEP SHARMA & ORS.

Respondent(s)

IA No. 177410/2018 - EXEMPTION FROM FILING O.T.)

WITH

Diary No(s). 29924/2018 (XI)

(FOR ADMISSION and I.R. and IA No.122963/2018-CONDONATION OF DELAY IN FILING and IA No.122964/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.122965/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 333/2019 (XI)

(NMD

IA No. 150211/2018 - EXEMPTION FROM FILING O.T.

IA No. 123823/2018 - EXEMPTION FROM FILING O.T.

IA No. 22678/2019 - EXEMPTION FROM FILING O.T.

IA No.	150210/2018	-	PERMISSION	TO	FILE	ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES						

IA No.	123822/2018	-	PERMISSION	TO	FILE	ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES						

IA No.	22675/2019	-	PERMISSION	TO	FILE	ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)						

SLP(C) No. 23371/2018 (XI)

SLP(C) No. 16744/2018 (XI)

(FOR ADMISSION and I.R. and IA No.80466/2018-CONDONATION OF DELAY IN FILING and IA No.80467/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.80469/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 16749/2018 (XI)

(FOR ADMISSION and I.R. and IA No.80410/2018-CONDONATION OF DELAY IN FILING and IA No.80411/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.80412/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 16743/2018 (XI)

(FOR AMENDMENT IN CAUSE TITLE ON IA	131218/2019
FOR APPLICATION FOR SUBSTITUTION ON IA	176307/2019
FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA	176308/2019

FOR SETTING ASIDE AN ABATEMENT ON IA	176309/2019
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FOR CONDONATION OF DELAY IN FILING ON IA 197563/2019

IA No. 131218/2019 - AMENDMENT IN CAUSE TITLE

IA No. 197563/2019 - CONDONATION OF DELAY IN FILING)
SLP(C) No. 16746/2018 (XI)

SLP(C) No. 16752/2018 (XI)
(FOR ADMISSION and I.R. and IA No.79862/2018-CONDONATION OF DELAY IN FILING and IA No.79863/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.79865/2018-EXEMPTION FROM FILING O.T.)
SLP(C) No. 16750/2018 (XI)

SLP(C) No. 16748/2018 (XI)

SLP(C) No. 25245/2018 (XI)

Date : 04-09-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. Adarsh Upadhyay, AOR
Mr. S.R. Singh, Sr. Adv.
Ms. Pallavi Kumari, Adv.

Mr. Paramjit Singh Patwalia, Sr. Adv.
Mr. S. R. Singh, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamalendra Mishra, AOR

For Respondent(s) Mr. T. Mahipal, AOR
Mr. Daleep Dhyani, Adv.

Mr. Mukul Kumar, AOR

Mr. P. I. Jose, AOR
Mr. Ravi Sagar, Adv.
Mr. Remish Lakra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned counsel for the State of Uttar Pradesh who is reportedly unwell, the matter stands adjourned by two weeks.

[DEEPAK JOSHI]
COURT MASTER

[KAMLESH RAWAT]
ASSISTANT REGISTRAR